## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:331 ANSWERED ON:25.11.2014 REFUGEES IN INDIA Mahajan Smt. Poonam

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of refugees and asylum seekers residing in India, country-wise;
- (b) whether India is a signatory to the 1951 UN Convention on Refugees; and
- (c) if so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a): As per information available, the number of Afghan, Myanmar, Sri Lanka and Stateless persons who claim to be refugees and living in India are as under:-

Afghan :10340 Myanmar :4621 Sri Lanka :80806

Stateless(including Tibetans) :101148

(b) to (c): India is not a signatory to the 1951 United Nations Convention on the Status of Refugees.